

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 104
(IB)-497(PB)/2019

IN THE MATTER OF:

Manish Kumar Pandey
Vs.
EMMAR MGF Land Ltd.

.... Applicant/petitioner
.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 01.03.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-
For the Respondent:

Mr. Ankit K., Adv.
Ms. Varsha Banerjee, Ms. Juhi Bhambani, Advs.

ORDER

Adjourned to 09.04.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

01.03.2019
Aarti Makker